## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/20/2017

NAME OF THE PETITIONER(S)

: THEJESWAR

NAME OF THE RESPONDENT(S)

: SPECTRUM HI STYLE SHOPPERS PVT LTD + 4

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

SM. Meere Mohidaen Preettin S. Arasu B. Dhanaery

R.5

**ORDER** 

Counsel representing both the parties are present. Counsel for petitioner submitted that they are filing rejoinder today and copy of the same will be furnished to the other side. He further stated that the respondents have not filed the revenue and expenditure statements for the months of August and September. Counsel for respondents stated that they will be filing the revenue and expenditure statements by 30.10.2017. The matter is adjourned for further proceedings. Put up on 17.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)